

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No.414
IB/531/ND/2022

IN THE MATTER OF:

| | | |
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| Nakoda Bhairav Construction Through Shubham Jain | ... | Applicant |
| Versus | | |
| Oriental Structural Engineers Private limited | ... | Respondent |

Under Section 9 of IBC, 2016.

Order delivered on 02.05.2024

CORAM:

MR. MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)

DR. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

| | |
|--------------------|---|
| For the Applicant | : Mr. Nilesh Sharma, Ms. Swashika Kumari, Mr. Shivam Jaiswal, Adv. |
| For the Respondent | : Mr. Anil K. Airi, Sr. Adv., Mr. Ravi Krishan Chandra, Adv., Mr. Mudit Ruhella, Adv., Mr. Girish Shankar, Adv. |

HYBRID HEARING (PHYSICAL & VC)

ORDER

Mr. Nilesh Sharma, Ld. Counsel for the Applicant is present physically.
Mr. Anil K. Suri, Ld. Sr. Counsel for the Respondent is present through VC.
Heard the arguments on behalf of the Applicant in part. List this matter on
29.05.2024 for further arguments.

-SD-

DR. SANJEEV RANJAN
MEMBER (TECHNICAL)

-SD-

MANNI SANKARIAH SHANMUGA SUNDARAM
MEMBER (JUDICIAL)